

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 434**

**CA/567/ND/2021 in CP/12/ND/2020**

**IN THE MATTER OF:**

Shyam Kripa Infrastructures Pvt. Ltd.	...	Applicant
Versus		
Agrante Developers Pvt Ltd &Ors.	...	Respondent

**Order under Section 271(g).**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Jha, Proxy-Counsel  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**28.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**